

Bombay Blast Arrests

345. SHRI M.V.V.S. MURTHI:
SHRI ANAND AHIRWAR:
SHRI PHOOL CHAND VERMA:
SHRI ANNA JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons directly/indirectly involved in Bombay blast arrested so far;

(b) the number of those still absconding;

(c) the efforts being made to arrest them;

(d) the present status of the trial in the designated court at Bombay;

(e) whether the Government have sought the assistance of the Interpol in the investigation of this case; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) So far 156 persons have been arrested for their involvement in the Bombay bomb-blast case.

(b) 38

(c) All efforts are being made to apprehend the absconding accused persons in India and abroad. The help of Interpol has been sought in this regard. Red Corner Notice for arrest and detention of 16 of these absconders reported to be abroad have been got issued through Interpol. Interpol has also been requested to issue red corner notice against 10 other absconders. Details of 4 absconders who are also reported to be abroad are being sent to Interpol for issue of Red Corner Notice.

(d) The trial of the case has commenced with effect from 14.7.94. Submission on behalf of the prosecution for framing of charges against each accused persons, spelling out their specific role have been completed. The Designated Court Bombay is now hearing arguments on behalf of the accused persons. After these are completed and prosecution has replied, charges will be framed against the accused persons.

(e) & (f) Assistance of the Interpol has been sought for investigations in the case outside the country and also for tracking of absconders reported to be hiding abroad.

[Translation]

OIL Schemes

346. SHRI RAJENDRA KUMAR SHARMA:

Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has received sanction for starting seven new schemes;

(b) if so, the details thereof;

(c) the annual target fixed for these schemes; and

(d) the amount spent on those schemes so far and the number of persons provided employment?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) to (d) Since the beginning of the 8th Plan and till date the Government have sanctioned 6 new coal mining projects (including one expansion project) in Coal India Ltd. The details of the new coal mining projects are as follows:

S. No.	Name of project/ company	Target capacity (mty)	Capital cost (Rs. crores)	Manpower provision (Nos.)
1.	Bakulia ECL	UG, 0.96	104.66	2068
2.	Samleshwari CC, MCL	3.00	126.85	984
3.	Dudhichua (Expn.), NCL	CC 10.00	868.93	3208
4.	Gondegaon WCL	CC, 0.75	67.96	674
5.	Parej CC, CCL	1.75	116.19	980
6.	Urimari CCL	CC, 1.30	95.33	735

The amount spent on these schemes till 30.9.94 is Rs. 484 crores (provisional). The coal companies generally start work at the new projects by deploying manpower already available with them.

[Translation]

Kidnapping of Foreigners

347. SHRI PANKAJ CHOWDHARY:
SHRI JANARDAN MISRA:
SHRI DEVI BUX SINGH:
DR. P. VALLAL PERUMAN:
SHRI NARAIN SINGH CHAUDHARY:
KUMARI SUSHILA TIRIYA:
SHRI MANIKRAO HODLYA GAVIT:
SHRI PARASRAM BHARDWAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether recently three Britishers and an American national were rescued from kidnappers;

(b) if so, the militant organisation involved in the kidnapping;

(c) the number of persons arrested so far in the case with their nationalities; and

(d) the steps taken/proposed to be taken to curb the recurrence of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d): Information is being collected and will be laid on the Table of the House.